

**GOVERNMENT OF INDIA  
COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1641  
ANSWERED ON:09.03.2007  
SUB CENTRE OF COMPANY REGISTRAR  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of COMPANY AFFAIRS be pleased to state:**

- (a) whether the Government is aware that the companies are facing difficulties in registering their names due to non-availability of sub centre of Registrar of companies in Jamnagar, Rajkot and Surat;
- (b) if so, the details thereof;
- (c) whether the Government proposes to open sub-centre of Registrar of companies in the above cities;
- (d) if so, the details thereof; and
- (e) if not, the steps taken by the Government to remedy the situation?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

(a) No, Sir. The Ministry has not received any reference from any quarters on this account.

(b)to(e) The Government has implemented an e-Governance programme called MCA21, under which the companies and the professionals can file all the documents on-line using the MCA21 portal from their offices or homes at any time, or from anywhere as per their convenience. As such, the geographical distances do not pose any problem for transacting businesses with the Registrars of Companies. Notwithstanding this, there is a full-fledged office of Registrar of Companies at Ahmedabad for the State of Gujarat, and in order to facilitate transition from manual mode of operations to e-Governance mode, Facilitation Centres have been set-up under MCA21 e-Governance Project at Ahmedabad, Surat, Vadodara and Kandla SEZ, which provide facilities of e-filing of documents to the stakeholders without any charge. Over and above this, a total of 29 Certified Filing Centres (CFCs), managed and operated by professionals, have also been approved for the State of Gujarat. On an average, about 80% of the documents are being filed by the stakeholders nationwide directly using the MCA21 portal, without availing any assistance from the Facilitation Centres or CFCs. As such, there is no need for opening any more centres in Gujarat.